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Title: The Minister of Water Resources laid a statement regarding status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Water Resources on Demands for Grants (2012-13), pertaining to the Ministry of Water Resources.

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): I beg to make a statement on the status of implementation of recommendations contained in the Fourteenth Report of Standing Committee on Water Resources in pursuance of Direction 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin Part-II dated September 01, 2004.

The Fourteenth Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was laid in the Lok Sabha on 03.05.2012. This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2012-13.

Action Taken Notes on the recommendations/ observations contained in the above said report of the Standing Committee had been sent to the Committee on 6th August, 2012. There were 31 recommendations paragraphs in this report containing recommendations / observations made by the Committee where action was called for on the part of Government. These recommendations / observations mainly relate to the issues like need to evolve a rational and sound system for budgeting, extension of Hydrology Project till June 2014, timely submission of UCs, strengthening the monitoring mechanism of Major / ERM Projects, full utilization of fund under 'Ground Water Management and Regulation', restructuring process of Central Ground Water Board, complete pending work of water bodies, devise better and effective measures to release to the flood prone states, slow speed under Flood Management Programme, achieving of targets within stipulated time, early commencement of Pagladia Dam Project, timely submission of proposal under AIBP by the States, making the AIBP Budget an integral part of DFG of MoWR, encourage and motivate the States of North Eastern Region to submit proposal regarding Repair, Renovation, Restoration of Water Bodies, Restructuring of Brahmaputra Board etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure and request that this may be considered as read.

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...(Interruptions)

MR. CHAIRMAN: Many hon. Members have given 'Zero Hour' submissions. Please allow them. It is your time. Please avail this time. We will have many issues.

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...(Interruptions)

MR. CHAIRMAN : The House stands adjourned to meet again at 2 p.m.

12.05 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

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